

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.3209
ANSWERED ON 20.03.2023**

TOURIST PLACES OF WEST BENGAL UNDER PRASAD SCHEME

3209. SHRI SAUMITRA KHAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has covered various tourist places of West Bengal under the PRASAD scheme;**
- (b) if so, the district-wise details thereof;**
- (c) whether the Government is making any special provision for religious places in Bishnupur Lok Sabha constituency;**
- (d) whether the Government is likely to include new components in the PRASAD scheme which may also benefit the rural areas; and**
- (e) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (e): Development of tourism is primarily the responsibility of the concerned State Government/Union Territory Administration. However, the Ministry of Tourism provides Financial Assistance to State Governments/Union Territory Administrations for development of tourism infrastructure in the country including West Bengal, under its ongoing 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) scheme. Submission of proposals and sanctioning of projects under scheme is a continuous process which is subject to availability of funds, receipt of suitable Detailed Project Reports, adherence to scheme guidelines, performance of ongoing projects and utilization of funds released earlier etc. Based on the above, "Development of Belur Math" in West Bengal has been covered for development under PRASHAD Scheme.

Ministry of Tourism has not received proposal for development of religious places in Bishnupur from the State Government of West Bengal under PRASHAD Scheme.
